

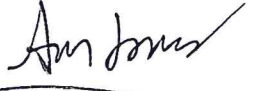

(1)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/8/2017
NAME OF THE PETITIONER(S) : K.K. JAGADISH
NAME OF THE RESPONDENT(S) : M/s CADS SOFTWARE INDIA PVT LTD & 7 others
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	A.M. Sridharan	Counsel for Petitioner	
2).	V.V. SIVAKUMAR	Counsel for Respondents 1 to 8	

ORDER

Counsel for petitioner present. Counsel for R1 to R8 present. Counsel for petitioner filed rejoinder to the counter filed by R1, R5, R6 & R8 and sought time to file rejoinder to counter filed by R2, R3, R4 & R7. Time extended at request with a direction to file rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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